

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 69
TO BE ANSWERED ON DECEMBER 04, 2023**

CIVIC AMENITIES IN URBAN SLUMS

NO. 69. SHRI TIRUCHI SIVA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of Government schemes to improve the condition of urban slums;
- (b) the break-up of funds allocated to provide civic amenities in the slums and for development of slums in the country during the last five years;
- (c) whether Government adopts Remote Sensing and Geographical Information System (RSGIS) to demarcate areas for slum redevelopment in urban area;
- (d) if so, the details thereof; and
- (e) the steps Government proposes to provide basic amenities such as healthcare and education in urban slums?

**ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

- (a) to (d): 'Land' and 'Colonisation' are State subjects. All schemes related to improvement of slums and providing basic amenities including health and education in their respective areas are implemented by States/Union Territories (UTs). Therefore, the details of demarcation of areas of slums and fund allocated for providing civic amenities are maintained by the respective State/UT Governments.

However, Ministry of Housing and Urban Affairs, under the vision of 'Housing for All', is supplementing the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 for construction of houses for all eligible beneficiaries including slum dwellers. The scheme is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). As on 20.11.2023, more than 1.18 crore houses have been sanctioned for the eligible households including slum dwellers. Out of this, 78.15 lakh have been completed and delivered to the beneficiaries and remaining are at various stages of construction/grounding. Out of 1.18 crore, 20.64 lakh houses under BLC/AHP/ISSR verticals of PMAY-U have been sanctioned for slum dwellers.

- (e): Apart from PMAY-U, Ministry of Housing and Urban Affairs supplements the efforts of States/UTs to provide basic civic amenities for urban poor including slum dwellers through various Missions, such as Atal Mission for Rejuvenation and Urban Transformation 2.0 (AMRUT 2.0) and Swachh Bharat Mission - Urban 2.0 (SBM-U 2.0)

across the country. Ministry of Health and Family Welfare under National Health Mission provides financial and technical support to States/UTs to strengthen the healthcare systems to provide affordable healthcare to all the citizens including slum areas. Under Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PMJAY), health coverage up to ₹5 lakh per family per year is provided to all eligible households including slum dwellers. Further, support is provided to States/UTs for establishing Health and Wellness Centres (HWCs) to provide free and quality healthcare closer to people's homes including slums. Further, Central Government is implementing SAUBHAGYA - Pradhan Mantri Sahaj Bijli Har Ghar Yojana, Pradhan Mantri Ujjwala Yojana (PMUY), UJALA and schemes on education in slums of the country.